

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 329

IA(com.A)- 231/2023

In

CAA-60(ND)/2020

IN THE MATTER OF:

Blackie & Son (Calcutta) Pvt Ltd. & Nirja Publishers & Printers Pvt Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 04.09.2023

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ashima Jain, Adv. Yash Jain, Adv. Anmol Sharma

For the OL : Ms. Hemlata Rawat Advocate.

For the IT Dept. : Mr. Sanjay Kumar, Ms. Easha Ms. Hemlata Rawat St.
Counsels.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **25.09.2023.**

Sd/-

(Court Officer)